

**Chief Metropolitan Magistrate Court
In the Court of ANAND T.CHAVAN
1 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 13-12-2021**

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	6535/2020		REGULAR
2) C.C.	7116/2020		REGULAR
3) C.C.	7459/2020		R
4) C.C.	8930/2020		
5) C.C.	10014/2020		
6) C.C.	13562/2020		
7) C.C.	18604/2020		REGULAR
8) C.C.	12318/2021		REGULAR
9) C.C.	14619/2021		
10) C.C.	15776/2021		REGULAR
HEARING			
11) P.C.R.	20677/2021		
12) CrI.Misc.	5294/2021		
EVIDENCE			
13) C.C.	595/2010		
14) C.C.	2626/2010		
15) C.C.	4761/2012		
16) C.C.	25843/2015		
17) C.C.	12328/2016		
18) C.C.	5916/2017		
19) C.C.	5918/2017		
20) C.C.	5920/2017		
21) C.C.	5922/2017		
22) C.C.	5923/2017		
23) C.C.	5930/2017		
24) C.C.	5931/2017		
25) C.C.	5932/2017		
26) C.C.	5933/2017		
27) C.C.	5934/2017		
28) C.C.	5935/2017		
29) C.C.	5936/2017		
30) C.C.	5937/2017		
31) C.C.	6011/2017		

mooniny Calling Case

32) C.C.	6012/2017
33) C.C.	6013/2017
34) C.C.	6014/2017
35) C.C.	6017/2017
36) C.C.	6019/2017
37) C.C.	6020/2017
38) C.C.	6148/2018
39) C.C.	31101/2018
40) C.C.	32541/2018
41) C.C.	6680/2019
42) C.C.	14735/2021

morning calling case

CUSTODY MATTERS

43) C.C.	10405/2019
44) C.C.	10408/2019
45) C.C.	1761/2021
46) C.C.	28593/2021
47) C.C.	28594/2021

REGR.

REGULAR
APP
APP

ARGUMENTS

48) C.C.	2625/2010
49) C.C.	25269/2017
50) CrI. Misc.	5205/2021

*After noon
morning calling case*

CALL ON

51) C.C.	11330/2020
----------	------------

REGULAR

NBW

52) C.C.	11849/2014
53) C.C.	20670/2016
54) C.C.	9474/2019
55) C.C.	10770/2019
56) C.C.	15853/2019
57) C.C.	19061/2019
58) C.C.	25770/2019
59) C.C.	27903/2019

morning calling

H. SANTHOSH KUMAR
REGULAR
REGULAR
REGULAR

PROCLAMATION

60) C.C.	7468/2012
61) C.C.	18231/2013
62) C.C.	19214/2013
63) C.C.	3368/2014
64) C.C.	18611/2014
65) C.C.	32333/2014
66) C.C.	7209/2015
67) C.C.	7627/2016
68) C.C.	7633/2016

After noon

69) C.C.

70) C.C.

71) C.C.

72) C.C.

73) C.C.

74) C.C.

10102/2016

11234/2016

3367/2017

16996/2017

17007/2017

19023/2017

Off. copy

Chief Metropolitan Magistrate Court
 In the Court of ANAND T.CHAVAN
 1 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Cause List Dated 14-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	3623/2019		
2) C.C.	4720/2019		
3) C.C.	4722/2019		
4) C.C.	4725/2019		
5) C.C.	2940/2020		
6) C.C.	1665.3/2020		REGULAR
7) C.C.	8583/2021		REGULAR
8) C.C.	10559/2021		REGULAR
9) C.C.	10692/2021		R
10) C.C.	11248/2021		REGULAR
11) C.C.	11254/2021		REGULAR
12) C.C.	12325/2021		REGULAR
13) C.C.	14623/2021		REGULAR
14) C.C.	14627/2021		
15) C.C.	14628/2021		
16) C.C.	27299/2021		
17) C.C.	27300/2021		
HEARING			
18) P.C.R.	21010/2021		
EVIDENCE			
19) C.C.	7411/2003		
20) C.C.	2554/2009		
21) C.C.	11471/2015		
22) C.C.	17011/2017		
23) C.C.	1422/2018		
24) C.C.	4500/2019		
25) C.C.	4537/2019		
26) C.C.	13543/2019		REGULAR
27) C.C.	20616/2019		REGULAR
28) C.C.	20739/2019		REGULAR
29) C.C.	24559/2019		REGULAR
30) C.C.	8677/2020		REGULAR
31) C.C.	16635/2020		REGULAR

*Mosday Case
 Calling Case
 APP
 APP*

REGULAR

32) C.C. 17089/2020

APPEARANCE OF ACCUSED

33) C.C. 15848/2009

34) C.C. 24834/2010

FRAMING OF CHARGE OR PLEA

35) C.C. 9020/2012

36) C.C. 34694/2014

37) C.C. 34702/2014

38) C.C. 9736/2015

39) C.C. 15200/2019

40) C.C. 16302/2019

41) C.C. 3254/2020

42) C.C. 5666/2020

43) C.C. 19798/2020

CUSTODY MATTERS

44) C.C. 34168/2021

ORDERS

45) C.C. 21763/2018

46) C.C. 8353/2019

CALL ON

47) C.C. 20761/2013

48) C.C. 29650/2014

49) C.C. 26238/2016

50) C.C. 4499/2019

51) C.C. 26120/2019

52) C.C. 4778/2020

HBC

53) C.C. 27895/2019

54) C.C. 2891/2020

55) C.C. 7808/2020

56) C.C. 1365/2021

57) C.C. 1367/2021

58) C.C. 10261/2021

NBW

59) C.C. 6082/2018

60) C.C. 14173/2018

61) C.C. 16298/2019

62) C.C. 25891/2019

63) C.C. 868/2020

64) C.C. 2699/2020

65) C.C. 7225/2020

66) C.C. 8197/2020

Morning Calling lot

REGULAR

REGULAR

REGULAR

REGULAR

REGULAR

Afternoon

REGULAR

REGULAR

REGULAR

REGULAR

REGULAR

REGULAR

REGULAR

REGULAR

Morning Calling Case

REGULAR

REGULAR

REGULAR

REGULAR

REGULAR

67) C.C.
68) C.C.
69) C.C.
70) C.C.

OBJECTION

71) C.C.

PROCLAMATION

72) C.C.
73) C.C.
74) C.C.

11615/2020
13578/2020
14981/2020
16287/2021

*Morning
calling*

REGULAR
REGULAR
REGULAR

5378/2020

REGULAR

5939/2013

12843/2017

8611/2021

NA

Chief Metropolitan Magistrate Court
 In the Court of ANAND T.CHAVAN
1 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Cause List Dated 15-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	13585/2020		REGULAR
2) C.C.	16556/2020		REGULAR
3) C.C.	3681/2021		REGULAR
4) C.C.	3687/2021		REGULAR
5) C.C.	11909/2021		REGULAR
6) C.C.	12295/2021		REGULAR
7) C.C.	13526/2021		REGULAR
8) C.C.	13528/2021		REGULAR
9) C.C.	14614/2021		REGULAR
10) C.C.	14624/2021		REGULAR
11) C.C.	14668/2021		REGULAR
12) C.C.	14732/2021		REGULAR
13) C.C.	14777/2021		REGULAR
14) C.C.	21516/2021		APP
15) C.C.	21578/2021		APP
HEARING			
16) P.C.R.	20936/2021		
EVIDENCE			
17) C.C.	9950/2012		
18) C.C.	3902/2013		
19) C.C.	21467/2018		
20) C.C.	4752/2019		
APPEARANCE OF ACCUSED			
21) C.C.	10100/2017		
FRAMING OF CHARGE OR PLEA			
22) C.C.	15784/2018		
23) C.C.	9013/2019		
24) C.C.	9277/2019		
25) C.C.	22244/2019		
26) C.C.	27139/2019		REGULAR
27) C.C.	9404/2020		REGULAR
28) C.C.	17382/2020		REGULAR

*mostw
calling
case*

ACCUSED STATEMENT u/s 313 Cr.P.C.

65) C.C.

17129/2013

66) C.C.

23186/2015

67) C.C.

25844/2015

68) C.C.

16486/2016

69) C.C.

18454/2016

SWORN STATEMENT

70) P.C.R.

10153/2020

- Afternoon

- morning calling car

Chief Metropolitan Magistrate Court
In the Court of ANAND TCHAVAN
1 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 16-12-2021

Case Type	Case No./Year	Sub Stage	Associate
SUMMONS			
1) C.C.	13227/2018		
2) C.C.	25486/2018		
3) C.C.	59917/2020		REGULAR
4) C.C.	8086/2020		REGULAR
5) C.C.	8928/2020		REGULAR
6) C.C.	1011/2021		REG.
7) C.C.	1242/2021		REGULAR
8) C.C.	1670/2021		REGULAR
9) C.C.	2715/2021		REGULAR
10) C.C.	5155/2021		REGULAR
11) C.C.	9522/2021		REGULAR
12) C.C.	10658/2021		REGULAR
13) C.C.	14739/2021		REG.
14) C.C.	21918/2021		APP
EVIDENCE			
15) C.C.	18622/2012		
16) C.C.	19681/2012		
17) C.C.	19682/2012		
18) C.C.	19683/2012		
19) C.C.	19684/2012		
20) C.C.	4527/2013		
21) C.C.	15873/2016		
22) C.C.	10672/2017		
23) C.C.	385/2018		
24) C.C.	6056/2019		
25) C.C.	9160/2018		
26) C.C.	25318/2018		
27) C.C.	25584/2018		
28) C.C.	2282/2019		
29) C.C.	9488/2019		
30) C.C.	21887/2019		
31) C.C.	21932/2019		

Mentioning

APPEARANCE OF ACCUSED

ANAND LAX
 ANAND LAX

32) C.C.	6715/2018		
FRAMING OF CHARGE OR PLEA			
33) C.C.	4234/2018	CHARGE	
34) C.C.	16/2019		
35) C.C.	21780/2019		REGULAR
36) C.C.	24332/2019		REGULAR
37) C.C.	20581/2020		REGULAR
38) C.C.	1383/2021		
ACCUSED STATEMENT u/s 313 CrPC			
39) C.C.	16961/2017		
ARGUMENTS			
40) C.C.	17363/2014		
41) C.C.	22605/2015		
42) C.C.	14676/2017		
43) C.C.	1423/2018		
AWAIT			
44) CrI.Misc	4252/2021		UMADEVI
CALL ON			
45) C.C.	14442/2019		REGULAR
FOR SILPS			
46) CrI.Misc	3440/2021		
HBC			
47) C.C.	3691/2021		REGULAR
NBW			
48) C.C.	13390/2018		
49) C.C.	24508/2018		
50) C.C.	32489/2018		
51) C.C.	18246/2019		REGULAR
52) C.C.	22140/2019		REGULAR
53) C.C.	27606/2019		REGULAR
54) C.C.	7318/2020		REGULAR
55) C.C.	13513/2021		
56) C.C.	18092/2021		IN PERSON
PROCLAMATION			
57) C.C.	155/2015		
58) C.C.	6977/2016		
59) C.C.	25753/2017		
60) C.C.	1731/2018		
61) C.C.	3971/2018		

CHARGE

Morning Calling Case

After noon Case

Morning Calling Case

After noon Case

Chief Metropolitan Magistrate Court
 In the Court of ANAND T.CHAVAN
1 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Cause List Dated 17-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SCHEMIONS			
1) C.C.	6400/2020		REGULAR
2) C.C.	8929/2020		
3) C.C.	13563/2020		
4) C.C.	13564/2020		
5) C.C.	15282/2020		REGULAR
6) C.C.	16620/2020		
7) C.C.	892/2021		R
8) C.C.	1247/2021		REGULAR
9) C.C.	3061/2021		REGULAR
10) C.C.	3698/2021		REGULAR
11) C.C.	12744/2021		REGULAR

EVIDENCE

12) C.C.	28188/2011		
13) C.C.	21552/2014		
14) C.C.	17120/2015		
15) C.C.	5744/2016		
16) C.C.	10865/2016		
17) C.C.	9098/2017		
18) C.C.	11888/2017		
19) C.C.	21833/2017		
20) C.C.	541/2019		
21) C.C.	16299/2019		REGULAR

APPEARANCE OF ACCUSED

22) C.C.	16688/2020		REGULAR
----------	------------	--	---------

FRAMING OF CHARGE OR PLEA

23) C.C.	4044/2019		NA
24) C.C.	11459/2019	CHARGE	REGULAR
25) C.C.	4226/2021		REGR
26) C.C.	4623/2021		

TO HEAR ON

27) C.C.	1882/2017		REGULAR
28) C.C.	3060/2021		REGULAR
29) Crl Misc.	1966/2021		REGULAR

*Morning
calling case*

*Office work
resubmitting
Morning case*

30) C.C. 11617/2021 REGR. After work
31) C.C. 12301/2021 REGULAR

CUSTODY MATTERS

32) C.C. 9202/2019
33) C.C. 19085/2019
34) C.C. 11085/2021 REGULAR
35) C.C. 20261/2021 R
36) C.C. 27983/2021 APP
- Morning calling case

ACCUSED STATEMENT no/s. III C.P.C.

37) C.C. 21541/2014
38) C.C. 21558/2014
39) C.C. 21559/2014
40) C.C. 21573/2014
41) C.C. 18012/2015
- After work case

ARGUMENTS

42) C.C. 11327/2019 LAKSHMI KANTH K

ORDERS

43) P.C.R. 17137/2014 MOHAN S
44) P.C.R. 8372/2019 RAVESH P
45) P.C.R. 10432/2019

HBC

46) C.C. 22637/2019 REGULAR
47) C.C. 21515/2021 APP
48) C.C. 27703/2021 APP

NBW

49) C.C. 29562/2011
50) C.C. 16783/2014
51) C.C. 16785/2014
52) C.C. 16786/2014
53) C.C. 13437/2016
54) C.C. 2240/2018
55) C.C. 14431/2018
56) C.C. 21929/2019
57) C.C. 22699/2019
58) C.C. 27145/2019
59) C.C. 2916/2020
60) C.C. 8322/2020
61) C.C. 9768/2020
62) C.C. 13565/2020
63) C.C. 13814/2020
64) C.C. 5518/2021
- Morning calling case

PROCLAMATION

R

65) C.C.	2735/2001
66) C.C.	19058/2010
67) C.C.	36395/2010
68) C.C.	38746/2010
69) C.C.	2109/2011
70) C.C.	18016/2011
71) C.C.	35081/2011
72) C.C.	2092/2012
73) C.C.	15698/2012
74) C.C.	20417/2012
75) C.C.	21750/2014
76) C.C.	1032/2015
77) C.C.	7812/2015
78) C.C.	19301/2015
79) C.C.	25845/2015
80) C.C.	6378/2016
81) C.C.	7520/2016
82) C.C.	9419/2016
83) C.C.	9869/2016
84) C.C.	18096/2016
85) C.C.	25243/2016

- Dikhu won car
calling car